

Title: Reported fraudulent withdrawal of Provident Fund amount of workers of Hind Factory, Durgapur, West Bengal.

SHRI SUNIL KHAN (DURGAPUR): Mr. Speaker, Sir, one lady called Shrimati Chabi Bagdi, resident of Maliara in Bankura district, West Bengal was working

as a fourth class employee in the Hind Factory, Durgapur. When she retired, she filled up the form of PF in PF Settlement Office, Durgapur, for getting the withdrawal of the provident fund. But, unfortunately, the PF Office told her that the money had already been withdrawn. For that purpose, she approached the Bhavishya Nidhi Office, Delhi. She was assured that she would get back the money...*(Interruptions)*

MR. SPEAKER: Individual matters should not be raised here.

...*(Interruptions)*

SHRI SUNIL KHAN (DURGAPUR): She had applied in 2003. But, till now, she has not got back the money. I appeal to the Finance Minister to please look into the matter so that the poor lady gets back her provident fund and the officer should be punished.

MR. SPEAKER: Do you mean, he should be punished without an inquiry? You write to the Minister in a proper manner. He may consider it. This is not a place for raising individual cases. This House is for raising the matters of urgent public importance.